



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.777/2020

This the 03rd day of August, 2021

(Through Video Conferencing)

Hon'ble Mr. R.N. Singh, Member (J)

Hon'ble Mr. Mohd. Jamshed, Member (A)

1. Om Parkash Sharma, JE (Civil), Group 'C'
D.O.B : 26-01-1961,
S/o : Chatter Singh,
R/o : B-12 Pocket – 2, Kendriya Vihar – 2
Sector – 82 Noida (UP).
2. Ajit Singh, JE (Civil), Group 'C'
D.O.B : 28-04-1964,
S/o : Shri Dharam Singh,
R/o : Qtr. No. 117 D Sect. 4 Pusup Vihar Delhi – 17.
3. Sanjay Luthra, JE (Civil), Group 'C'
D.O.B : 14-04-1970,
S/o : Om Prakash,
R/o : H.No. 684 Sector – 12 Sonipat.
4. Bijender Singh, JE (Civil), Group 'C'
D.O.B : 10-05-1967,
S/o : Sh. Gulab Singh,
R/o : H.No. – 63 NayaGoan (Fazalpur),
Tehsil & Distt. Palwal, Haryana – 121102.
5. Jai Singh, JE (Civil), Group 'C'
D.O.B : 12-12-1963,
S/o : Sh. Dalip Chand,
R/o : H.No. 298 Pratap Vihar – II, Kiran Ext.
Delhi – 86.
6. Suresh Kumar, JE (Civil), Group 'C'
D.O.B : 13-12-1968,
S/o : Late Sh. Ramphool Singh,
R/o : B -380 Mohan Garden New Delhi – 110059.



7. R.S. Sagar, JE (Civil), Group 'C'
D.O.B : 3-12-1963,
S/o : P.S. Sagar,
R/o : AO – 91 Shalimar Bagh, Delhi.
8. Rajesh Kumar, JE (Civil), Group 'C'
D.O.B : 06-07-1969,
S/o : Sh. Umed Singh,
R/o : 20/181, New Basti Bahadurgarh.
9. Ram Parsad Tiwari, JE (Civil), Group 'C'
D.O.B : 10-03-1964,
S/o : Sh. Daram Singh,
R/o : H.No. 250 Prakash Vihar Palwal, (HR).
10. Bhoop Singh, JE (Civil), Group 'C'
D.O.B : 9-05-1964,
S/o : Sh. Bishamber Dayal,
R/o : Village & PO Badshahpur Near Amar Cinema
Disst. Gurgown (HR).
11. Pardeep Kumar Sarkar, JE (Civil), Group 'C'
D.O.B : 06-02-1969,
S/o : Late Bhumidar Sarkar,
R/o; Hatigarh Chariali, Guwahati – 781024 (Assam).
12. Malay Kumar Purkait, JE (Civil), Group 'C'
D.O.B : 05-01-1970,
S/o : P.R. Purkait,
R/o : 56-M, Sector – 4, Gold Market,
New Delhi – 110001.
13. Anil Kumar, JE (Civil), Group 'C'
D.O.B : 05-11-1970,
S/o : Late Sh. Kanwar Singh,
R/o : RZ 74/1 A, Gali No. 10, East Sagar Pur,
New Delhi – 46.
14. Jayanta Sutradar, JE (Civil), Group 'C'
D.O.B : 27-02-1970,
S/o : Raimohan Sutradhar,
R/o : Rangbhumi, Gotanagar, Near Sub Post Office
Maligaon, Guwahati – 781033 (Assam).



15. Brahmanang, JE (Civil), Group 'C'
D.O.B : 15-01-1966,
S/o : Sh. Suraj Bhan ,
R/o : H – 123, Near State Bank of India Tigri,
New Delhi – 110062.
16. Rajesh Varoon, JE (Civil), Group 'C'
D.O.B : 10-08-1968,
S/o : Gangoo Ram,
R/o : SA – 136 Shastri Nagar, Ghaziabad.
17. Budh Ram, JE (Civil), Group 'C'
D.O.B : 10-05-1966,
S/o : Girdhari Lal,
R/o : House No. 1496, Gali No. 10-B,
Sawtantar Nagar, Narela, Delhi – 40.
18. Narender Singh Kathait, JE (Civil), Group 'C'
D.O.B : 24-06-1967,
S/o : Hukum Singh Kathait,
R/o : Flat No. 431, Satyam Khand,
Sector 19, Vasundhara, Ghaziabad.
19. Navender, JE (Civil), Group 'C'
D.O.B : 06-07-1969,
S/o : Srichand,
R/o : V&P.O Bhalnut Distt. Rohtak,
Haryana.
20. Jagpal, JE (Civil), Group 'C'
D.O.B : 05-01-1967,
S/o : Sh. Ram Kishan,
R/o : C-20, Vipin Garden, Dwarka Mor,
Uttam Nagar, New Delhi.
21. Sri Krishan Barmuda, JE (Civil), Group 'C'
D.O.B : 5-6-1967,
S/o : Sh. Chuni Lal,
R/o : H.No. 87/104, Village Khera Kalan,
Delhi – 110082.

...Applicants

(By Advocate: Mr. M.K. Bhardwaj)



Versus

1. Union of India,
Through its Secretary,
Ministry of Housing & Urban Affairs,
Niram Bhawan, New Delhi.
2. The Director General,
CPWD, Nirman Bhawan,
New Delhi.

...Respondents

(By Advocate: Mr. Rajeev Kumar)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J)

At the outset, Mr. Bhardwaj, learned counsel for the applicants submits that in view of the order dated 26.07.2021 passed by the respondents during the pendency of the OA, the present OA has become infructuous.

2. In view of the aforesaid, the present OA is dismissed as having become infructuous. No costs.

(Mohd. Jamshed)
Member (A)

(R. N. Singh)
Member (J)